

- (c) In view of reply to part (b) above, the question of amendment of IIS Rules does not arise.

#### **HDTV Technology in Doordarshan**

†4073. SHRI BRIJLAL KHABRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Government would consider to provide Doordarshan with latest HDTV technology facility;
- (b) if so, the details thereof; and
- (c) by when this technology is likely to be used?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): (a) to (c) Government has approved an Eleventh plan scheme of Rs. 165 crore for enabling Doordarshan to provide High Definition Television (HDTV) services. Doordarshan's scheme of High Definition Television (HDTV) *interalia* includes the projects of HDTV studios at Delhi & Mumbai, HDTV field production, post production & preview facilities at Delhi, Mumbai, Kolkata & Chennai, augmentation of C-band & Ku-band Direct to Home (DTH) uplinks at Delhi for transmission of HDTV channel in satellite mode (including DTH) and HDTV transmitters at Delhi, Mumbai, Kolkata & Chennai. As per present indications, the above scheme is expected to be implemented in about three years time. Under a pilot project, Doordarshan has already procured an HDTV OB Van. Doordarshan as Host Broadcaster is also making arrangement for coverage of Commonwealth Games in HDTV format.

#### **Amendment in Cable TV Network Act**

4074. SHRI RAJNITSINH VIJAYSINH MOHITE-PATIL: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

- (a) the proposal received from Maharashtra to amend the Cable Television Network Act, 1995, alongwith date of its receipt;
- (b) the details thereof and the status of the proposal;
- (c) the reasons for delay in sanctioning the proposal; and
- (d) by when the proposal would be sanctioned?

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†Original notice of the question was received in Hindi.